GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:4823 ANSWERED ON:25.08.2010 STAGNATION IN IFS Ray Shri Bishnu Pada

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether more than 20 State Forest Service (SFS) Officers eligible for induction into Indian Forest Service (IFS) are stagnating in Andman and Nicobar (A&N) Islands as on date;
- (b) if so, the action taken/being taken by the Government in this regard;
- (c) whether DPC for induction of SFS officers into IFS Cadre, mandatory to be held every year, has not been held after 1996 till 2009 for the eligible SFS officers of A&N Islands;
- (d) if so, the reasons therefor;
- (e) whether the Union Territory (UT) segment of the AGMUT Cadre has been further fragmented UT-wise and more than 9 vacancies are lying unfilled as on date; and
- (f) if so, the justification thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

(a) to (f): One Vacancy has been determined on the basis of proposal received from Andaman and Nicobar Administration for the year 2009 (as on 1.1.10) to be filed up by promotion of SFS officers of Andaman and Nicobar segment of AGMUT Cadre during 2010. Further action in the matter will be taken by the Andaman and Nicobar Administration in consultation with Union Public Service Commission.